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NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 15/06/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI. S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/9/2016  
NAME OF THE PETITIONER(S) : PLANT LIPIDS PVT LTD  
NAME OF THE RESPONDENT(S) : SYNTHITE INDUSTRIES +  
UNDER SECTION : 58

| S.No. | NAME (IN CAPITAL) | DESIGNATION            | SIGNATURE |
|-------|-------------------|------------------------|-----------|
|       |                   | REPRESENTATION BY WHOM |           |

1. THIRYAMBAK  
KANNAN

Counsel for  
Respondents



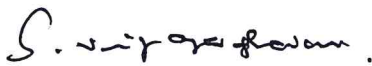
2. PRIYADARSHINI N  
AKIL JAIN  
For TIL BHASKAR

Counsel for Petitioner



## ORDER

Ms. Priyadarshini N, Counsel for Petitioner and Mr. Thriyambak Kannan, Counsel for Respondent present. Counsel for Petitioner has submitted final arguments which are also the same in relation to CP No.10/2016. Both the CP.No. 9/2016 and CP No.10/2016 are identical in nature and the issue involved are substantially the same. Therefore, the arguments submitted by the Petitioner ought to have been considered for disposal of both the Petitions. Counsel for Respondent submitted that his senior is not available and seeks enlargement of time. At the request, time is enlarged with a condition that in case his senior may not be available on the next date of hearing, then the representing Counsel has to complete his arguments in both the CPs. Put up on **04.07.2017 at 10.30 A.M.**



(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

  
(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)